

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560 038.

Dated: 3 SEP 1993

APPLICATION NO(s). 697 of 1993.

Applicant(s) Smt. N. Uma and Other v/s. Respondent(s) Director, National Aeronautics Lab, B'lore & Others.

To

1. Smt. N. Uma, Wife of Sri. Mohan Kumar, No. 165, R. K. Block, First Main, Thyagarajanagar, Bangalore-560 028.
2. Sri. A. Devaraj, Son of Sri. K. Anniyappa, No. L/43, Sixth Cross, Magadi Road, Bangalore-560 023.
3. BriNagaraja M. S. Advocate, No. 11, First Cross, Second Floor, Sujatha Complex, Gandhinagar, Bangalore-560 009.
4. The Director, National Aeronautical Laboratory, Bangalore-17.
5. The Director General, Council of Scientific and Industrial Research, Rafi Marg, New Delhi.
6. Secretary, Ministry of Science and Technology, New Delhi.
7. Sri. B. R. Sridhara,
8. Sri. G. Ratna,
9. Sri. B. Chandrasekhar,
10. Sri. M. V. Bhargavan,
11. Sri. Rame Doraimani
12. Sri. S. N. Vanajakshi

(All are working as Lower Division Clerks, National Aeronautical Laboratory, Bangalore).

**SUBJECT:-** Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore Bench Bangalore.

Please find enclosed herewith a copy of the ORDER/ STAY/INTERIM ORDER passed by this Tribunal in the above said application(s) on 17-08-93.

02

for DEPUTY REGISTRAR  
JUDICIAL BRANCHES.  
379/83

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

DATED THIS DAY THE 17TH OF AUGUST, 1993

Present: Hon'ble Justice Mr.P.K.Shyamsundar Vice-Chairman  
Hon'ble Mr.V. Ramakrishnan Member (A)

APPLICATION NO.697/93

Smt.N. Uma,  
W/o Shri Mohan Kumar,  
165, R.K. Block,  
1st Main, T.R. Nagar,  
Bangalore - 560 028

Applicant

Shri A. Devaraj,  
S/o Shri K. Anniyappa,  
L/43, 6th Cross,  
Magadi Road,  
Bangalore - 560 023

Applicant

( Dr.M.S. Nagaraja - Advocate )

v.

1. The Director,  
National Aeronautical Laboratory  
Bangalore - 560 017
2. The Director General,  
Council of Scientific and  
Industrial Research,  
Rafi Marg,  
New Delhi
3. Union of India,  
represented by Secretary to Govt.  
Ministry of Science & Technology,  
New Delhi
4. B.R. Sridhara
5. G. Ratna
6. B. Chandrasekhar
7. M.V. Bhargavan
8. Rama Doraimani
9. S.N. Vanajakshi

Respondents

(All are working as Lower Division  
Clerks, C/o National Aeronautical  
Laboratory, Bangalore)



This application has come up today before this Tribunal for orders. Hon'ble Justice Mr. P.K. Shyamsundar, Vice Chairman made the following:

O R D E R

We think it appropriate to dispose off this application at the stage of admission itself. Suffice for us to direct the applicant to make a representation in connection with the seniority list produced at Annexure A-8. The main grievance in this application is all about the correctness of the seniority list referred to supra. In that view of the matter whatever objections the applicant has, he can very well place it on record by way of a representation made to the appropriate authority who will then consider the same and pass an appropriate order. Thus, the Department itself will be in a position to remedy the grievance of the applicant if they are told what exactly is the matter with the seniority list produced at Annexure A-8 and how it affects the applicant. What we could possibly do, the Department itself can do by effecting necessary changes if any. We, therefore, direct the applicant to make a statutory representation vis-a-vis Annexure A-8 within a month from the date of receipt of a copy of this order and the Department will consider such a representation if made within the time as indicated and dispose it off within three months thereafter. Let a copy of this order be sent to the respondents



for information and necessary action. No  
costs.

Sd/-

Sd/-



MEMBER(A)

VICE CHAIRMAN

TRUE COPY

N. *[Signature]*

3/9/93

SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE